## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:381
ANSWERED ON:23.11.2012
VOCATIONAL TRAINING CENTRES FOR SCHEDULED TRIBES
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## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the scheme of vocational training in tribal areas;
- (b) the number of vocational training centres (VTCs) in the country, States/UTs-wise;
- (c) whether the funds sanctioned under the said scheme have not been released to certain States/UTs;
- (d) if so, the details thereof, State/UT-wise and the reasons therefor; and
- (e) the time by which the said funds are likely to be released?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a): The Ministry of Tribal Affairs provides financial assistance to the State Governments/UT Administrations and Non-Government Organizations (NGOs) under the Central Sector Scheme of 'Vocational Training in Tribal Areas' to run Vocational Training Centres for ST youth. The main aim of the Scheme is to upgrade the skills of tribal youth in various traditional/modern vocations depending upon their educational qualifications, present economic trends and the market potential. This Scheme is need-based and demand driven. Funds are released to State Governments and other agencies on receipt of projects which fulfill the guidelines of the Scheme and are complete in all respects. The financial assistance admissible is @ Rs.30,000/- per annum per trainee which includes monthly stipend of Rs.700/- to the trainee and Rs.1600/- per annum per trainee for raw material etc.
- (b): The number of vocational training centres (VTCs) being supported under the scheme in the country, States/UTs-wise is given at Annex.
- (c): Funds have been sanctioned and released to State Governments for the proposals which are complete in all respects and in accordance with the scheme.
- (d): Does not arise.
- (e): Does not arise.